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(b) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND AND PENSION IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

## News.item captioned "Cracks found in some 747 jets".

## 4441. SHRI K. PRADHANI: SHRI MANORANJAN BHAKTA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether his attention has been drawn to the news item captioned "Cracks found in some 747 jets" appearing in the "Indian Express", New Delhi dated 29th July, 1985; and
- (b) if so, the number of such planes with the Air-India and whether action has been or is being initiated to have these planes checked by the manufacturers at regular intervals?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) Air India has 9 Boeing-747 aircraft in its flect. All the aeroplanes are subjected to periodic check and continuous monitoring as per recommendations of the manufacturers and Director General of Civil Aviation.

Air India is fully equipped to carry out various structural inspection/rectification/modifications recommended by the manufacturer from time to time to ensure structural integrity of the aeroplanes in service. These inspections/rectifications are carried out at prescribed intervals by licensed/approved engineers as per the advice of the manufacturers and Director

General of Civil Aviation. There is therefore no need to have these aeroplanes checked by the manufacturers.

Written Answers

## Criminals operating in Indo-Nepal border in Bihar

4442. SHRI KALI PRASAD PAN-DEY:

> SHRI ABDUL HANNAN ANSARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the presence of criminals operating in West Champaran in Bihar on Indo-Nepal border:
- (b) whether Government are also aware that whenever the Bihar Government takes action against them they cross over to Nepal and get protection there:
- (c) if so, the measures Government propose to take to see that these cr minals do not get protection in Nepal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.

(b) and (c). According to the information furnished by the Government of Bihar, whenever raids are organised to apprehend criminals on Indo-Nepal border, they go underground in Nepal. However, no information is available whether such criminals get protection in Nepal. Cooperation is always sought and taken from Nepal Police whenever necessary.

## National importance to traditional local sports

- 4443. SHRI SOMNATH RATH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government propose to pay special attention to some of the most interesting traditional local sports of different regions of the country, so as to give them national importance;